

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-111/2012/ 266 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated, Guwahati the 20th January, 2025.

Sub: **Station leave.**

Ref:- Your Letter No. DJK/Esstt./446, dtd. 09.01.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 11.01.2025 till the evening of 12.01.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-111/2012/ 267 /A dated, 20-01-2025

Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati.



JT. REGISTRAR (VIGILANCE)

